

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO.2201 OF 2003

New Delhi, this the day 17th November 2004

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)**

Shri Sukant Lal
S/o Shri Babu Lal
Safaiwala
Under Sr. Divisional Electrical Engineer,
EMU Car Shet, Northern Railway,
Ghaziabad and 15 others.applicants.
(By Advocate : Ms.Meenu Mainee for Shri B.S. Mainee)

Versus

Union of India : Through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

3. The Sr. Divisional Electrical Engineer
Northern Railway,
Ghaziabad.

(By Advocate : Shri Rajeev Bansal for Shri B.K. Aggarwal)Respondents.

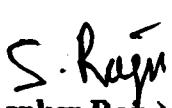
ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel heard.

2. In view of the fact that Annexure R-I dated 11.10.2002 relating to promotion of Group 'D' staff to Group 'C' posts whereby applicants, who are Safaiwalas working in Field Units, have not been provided an opportunity in the channel of promotion for promotion to ancillary skilled categories other than Senior Safaiwala/Senior Khallasi/Jamadar. Learned counsel seeks to withdraw this OA with liberty to challenge these orders by approaching the Court afresh.

Allowed accordingly.


(Shanker Raju)

Member (J)


(V.K. Majotra)
Vice Chairman (A)

18.11.04

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